

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 890

TO BE ANSWERED ON JULY 21, 2022

SCHEME FOR SLUM AREAS

NO. 890. SHRI GAJENDRA SINGH PATEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any new scheme is under consideration for the slum area in the metro cities and if so, the details thereof;**
- (b) whether any new scheme is approved regarding housing for poor and middle class in small towns and if so, the details thereof;**
- (c) whether any new scheme is approved for Khargone Parliamentary constituency and if so, the details thereof; and**
- (d) whether any new scheme of the Ministry under Pradhan Mantri Awas Yojana (PMAY) is under consideration for the benefit of tribal area in the city and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a) to (d): No, Sir. Land and colonization are State subjects. Schemes related to slums including metro cities are implemented by States/ Union Territories (UTs) through their implementing agencies. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25 June 2015 to provide pucca house with basic amenities to the urban poor including slums in all Statutory towns across the country including Khargone Parliamentary constituency.**

Under PMAY-U, all eligible beneficiaries of urban areas and tribal area have been covered under the Scheme irrespective of caste, creed, religion or social group with the vision of Housing for All. Under the Credit Linked Subsidy Scheme (CLSS) component of the Scheme, Middle Income Group (MIG) upto the annual household income of ₹18 lakh was also included to avail interest subsidy on housing loan till 31.03.2021 for construction/ acquisition or purchase of house.
